

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:374
ANSWERED ON:06.08.2013
PUBLIC PRIVATE PARTNERSHIP IN AGRICULTURE SECTOR
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to promote Public-Private Partnership (PPP) in the agriculture sector;
- (b) if so, the details thereof;
- (c) whether under the PPP framework for agricultural development, corporate/ private sector would have completed flexibility in designing the scheme or programme;
- (d) if so, the details thereof along with the legal protections given to the farmers; and
- (e) the steps taken/proposed to be taken by the Government to ensure fair and transparent contract between farmers and corporates/ private sector?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): Yes, Madam. Ministry of Agriculture facilitates Public-Private Partnership (PPP) projects in the agriculture and allied sectors. Corporates can propose integrated agricultural development projects and take responsibility for developing all interventions through a single window.

(c) to (e): Corporates have complete flexibility in designing suitable projects and submit proposals to State Governments for approval. Small Farmers' Agri-Business Consortium (SFAC) has been designated as a national level agency for this purpose by Government of India. SFAC acts as a facilitator to link the project promoter to the concerned State Government. However, the role of SFAC is restricted to facilitate the process of technical appraisal and coordination. An independent monitoring agency (like NABARD or any other agency with no conflict of interest with that particular project) can be appointed by the State Government to closely track the performance of these projects and report to all relevant stakeholders in the State and Central Government.